

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Trilok Chand
CC/Regn. No. 35/2020

22.07.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.
N.C. Nawal.

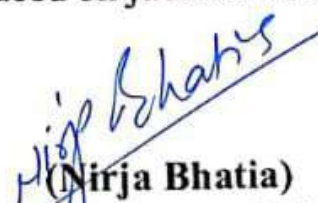
Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

It is stated by the IO that till date 10 charge-sheets have been filed and 05 charge-sheets are ready. He however, seeks more time and states that he will file the remaining charge-sheets before the next date. IO also states that he will provide the scanned copy. Ahlmad to report after receiving the scanned charge-sheets.

Put up for report/scrutiny and for consideration on **11.08.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

Let copy of this order after scanning be placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/22.07.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Trilok Chand
CC/Regn. No. 22/2020

22.07.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.
N.C. Nawal.

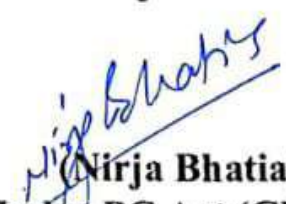
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(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/22.07.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Trilok Chand
CC/Regn. No. 26/2020

22.07.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.
N.C. Nawal.

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(Nirja Bhatia)
**Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/22.07.2020**

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Trilok Chand
CC/Regn. No. 23/2020

22.07.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.
N.C. Nawal.

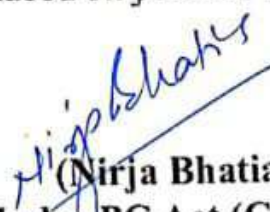
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(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/22.07.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Trilok Chand
CC/Regn. No. 12/2020

22.07.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.
N.C. Nawal.

Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

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RADC, New Delhi/22.07.2020